

**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

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To

The Registrar,  
National Judicial Academy,  
Bhopal.

No: 13705/GS Dated: 27-8-2019

Subject: Regarding nominations of Judicial Officers for NJA Programmes scheduled to be held from August and September, 2019 at NJA, Bhopal.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for attending the training programmes shown against their names:-

S.No.	Prog. No.	Date of the Programme	Name of the Judicial Officer
1.	P-1164	31.08.2019 to 01.09.2019	1. Ms.Fozia Paul, 3 <sup>rd</sup> Addl. Munsiff, Srinagar; 2. Ms.Preet Simran Kour, Munsiff, Jammu.
2.	P-1165	06.09.2019 to 08.09.2019	1. Mr. Jatinder Singh Jamwal, AD&SJ, Kathua; 2. Mr. Mirza Riyaz-ul-Haq, Pr.D&SJ, Kargil.
3.	P-1166	06.09.2019 to 12.09.2019	1. Mr. Fayaz Ahmad Qureshi, Munsiff, Anantnag; 2. Ms. Geeta Kumari, Munsiff, R.S.Pura.
3.	P-1167	13.09.2019 to 15.09.2019	1. Mr. Pawan Dev Kotwal, Pr.D&SJ, Kathua; 2. Mr. Mohammad Ashraf Malik, Pr.D&SJ, Kulgam.
4.	SE-02	13.09.2019 to 15.09.2019	1. Ms. Masrat Roohi, President, Consumer Forum, Srinagar; 2. Mr. Suneet Gupta, President, Consumer Forum, Jammu.
5.	P-1168	20.09.2019 to 24.09.2019	1. Ms. Shazia Tabasum, AD&SJ, Pulwama; 2. Mr. Sobha Ram Gandhi, AD&SJ, Udhampur.
3.	P-1170	27.09.2019 to 29.09.2019	1. Mr. Mohammad Imrahim Wani, Pr.D&SJ, Pulwama; 2. Mr. Subash Chander Gupta, 3 <sup>rd</sup> AD&SJ, Jammu (Designated Presiding Officer TADA/POTA, Court, Jammu).

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in the due course.

Yours faithfully,

No: 13706-015/GS Dated: 27-8-2019

(Sanjay Dhar)  
Registrar General

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.  
.....for information of their Lordships.
6. Principal District & Sessions Judge, Srinagar/ Jammu/Kathua /Kargil/Anantnag/ Kulgam/ Pulwama/ Udhampur,
7. Chief Accounts Officer, High Court of J&K, Jammu.
8. Concerned Judicial Officers.  
.....for information and n/a.
9. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

Registrar General